

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1168/2019

MUSTAFA KAMAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No.75735/2019-CONDONATION OF DELAY IN FILING and IA No.75734/2019-EXEMPTION FROM FILING O.T. and IA No.75736/2019-CONDONATION OF DELAY IN REFILING)

Date : 26-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Aditya Kumar Choudhary, Adv.
Mr. Rajesh Singh Chauhan, AOR

For Respondent(s)

Mr. Ajay Vikram Singh, AOR
Mr. Anshuman Mohit Chaturvedi, Adv.
Mr. Munawwar Naseem, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 are duly represented.

Await original record from the High Court and Trial Court.

Reminder be issued.

List again on 27.04.2020.

ANIL LAXMAN PANSARE
Registrar